

Three Statements indicating decisions taken in all on 180 out of 219 recommendations contained in the Report on "Radio and Television" have already been laid on the Table of the House, on 24th August, 1966, 29th November, 1966 and 21st March, 1967, respectively. Out of the 180 recommendations which were considered, 160 have been accepted. The remaining 39 recommendations of this report are still under consideration. Every attempt is made to expedite implementation of recommendations which are accepted subject to availability of funds. The recommendations contained in the remaining four reports are being examined.

Draft of Nuclear Non-Proliferation Treaty

49. Shri Nath Pal: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Governments of U.S.S.R. and USA have submitted to Government a draft of Nuclear Non-proliferation Treaty;

(b) if so, when the draft was received by Government;

(c) the salient features thereof;

(d) whether Government have sent their reaction; and

(e) if so, the nature thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (e). These two Governments have been discussing between themselves such a draft Treaty and the Government of India have been informally shown a copy of the draft. Since the Treaty is still in the drafting stage, no official comment on it is considered desirable. However, the Government of India have communicated to these two Governments their general attitude towards this question, viz., that a non-proliferation Treaty should conform to

the principles set out in General Assembly Resolution 2028 (XX), it should be comprehensive and non-discriminatory, it should embody an acceptable balance of obligations between nuclear and non-nuclear powers; it should not impede the development of nuclear energy for peaceful purposes and it should be a step towards general and complete disarmament; and particularly nuclear disarmament.

U.S. Military Assistance to India

50. Shri K. P. Singh Deo:
Shri D. N. Deb:
Shri Sidheshwar Prasad:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the U.S. Government have decided not to resume military assistance to India which was suspended in 1965;

(b) if so, the reasons therefor;

(c) whether it is a fact that the U.S. Government have decided to close the U.S. Military Supply Mission in India; and

(d) if so, the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). When the Government of India was obliged to undertake a Defence programme consequent upon the Chinese aggression against this country in 1962, the U.S. Government agreed to contribute assistance by way of the supply of equipment, to some extent as grants and also on credit. At the time of the Indo-Pakistan conflict of August-September 1965, the U.S. Government decided to suspend all such assistance to India, as to Pakistan. In February 1966, they declared to resume the supply of non-lethal equipment to either country by sale on cash or credit terms but all grants and all supplies of lethal equipment remained suspended. The U.S. Government have now announced, without specifying any reasons, that they will not resume any grant military assistance, but they have removed the restriction on the supply

of spare parts for lethal equipment already supplied to either country, which may now be sold after consideration of requests case-by-case.

(c) and (d). Since the U.S. Military Supply Mission was established in India in connection with the U.S. military assistance programme, the termination of that programme has naturally made the continuation of that Mission unnecessary and the U.S. Government are accordingly closing it down by July 1st, 1967.

Nagas and Mizos gone to Foreign Countries

51. Shri Jyotirmoy Basu: Will the Minister of External Affairs be pleased to state:

(a) the number of underground Nagas and Mizos who have crossed over to the foreign countries without Government's permission so far;

(b) the number of Nagas and Mizos who have been allowed by Government to go to U.K. and U.S.A.; and

(c) the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Underground Nagas and Mizos cross our borders clandestinely. It is, therefore, not possible to give the definite number of persons who have sneaked into and out of Pakistan or China.

(b) and (c). Among the many India citizens who have visited the U.K. and U.S.A. from time to time, there may have been some who were Nagas or Mizos. It is, however, not possible to separate their identities as applicants for passports are required to affirm only their citizenship and not their tribal or parochial affiliations.

Visit of Indians to U.S.A.

52. Shri Jyotirmoy Basu: Will the Minister of External Affairs be pleased to state:

(a) the number of (i) Teachers and Professors, (ii) Authors, (iii) Journalists and (iv) Film Directors who

visited U.S.A. during the last five years; and

(b) the number of authors who received money from U.S. Government for their literary works?

The Minister of External Affairs (Shri M. C. Chagla): (a) Efforts are being made to collect the fullest information that may be available, and the results will be communicated to the House as soon as possible.

(b) Government have no information.

Territorial Army

53. Shri Jyotirmoy Basu: Will the Minister of Defence be pleased to state:

(a) the number of Majors and Lt. Cols. of regular Army posted to the Territorial Army Permanent Staff since 1960;

(b) the number of the aforesaid officers promoted to the next higher rank;

(c) the number of Majors and Lt. Cols. of the regular army posted to Territorial Army, who have retired while serving in T.A. as Permanent Staff;

(d) the number of Territorial Army Commissioned Officers holding the ranks of Majors and Lt. Cols. taken on the Permanent Staff during the above period;

(e) the number of Territorial Army Commissioned Officers commanding Territorial Army Regiments after 17 years of its creation;

(f) whether the Territorial Army Commissioned Officers serving on the Permanent Staff are entitled to pension;

(g) if so, after how many years of service; and

(h) if not, the reasons therefor?

The Minister of State in the Ministry of Defence (Shri B. E. Bhagat): (a) to (h). The information is being collected and will be laid on the Table of the House as soon as it is available.